

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 104(MB)/2011  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE COMPANY: Mshind Dayaram Kapse

Vs.

M/s. Den Nasik City Cable Network Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ms. Jannidli Gogia	Advocate	- Petitioners	Jannidli
2.	MR. ABHINAV VASISHT	SR. ADV.	R1 to R8	Jannidli
3.	MS. PRACHI DHANANI	ADV.		
4.	MR. SOURABH GUPTA	ADV.		
5.	MS. PRIYA CHAUHAN	ADV.		
6.	MS. SONAL GUPTA	ADV.		

**Order**

Orders reserved.

Written submissions/synopsis be filed by 27.9.2016

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

23.9.2016  
(P.K. SUD)